

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI

IA No. 643/2025 in
Original Application No. 146/2025

In the matter of:

Anand Bhushan

Applicant

versus

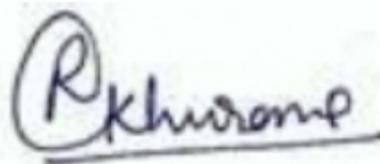
Ministry of Environment,
Forest and Climate Change & Ors.

Respondent

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S. No.	Particulars	Page No.
1.	Reply on behalf of Respondent No. 06 with supporting affidavit	
2.	Copy of the statement of the Village Panchayat dated 31.10.2025- Annexure-1	
3.	Site photographs- Annexure-2	
4.	Copy of the statement of the Sarpanch dated 02.02.2026- Annexure-3	

Filed By:



Date: 10.02.2026

Rahul Khurana, Advocate
Counsel for Respondent No. 6
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**Reply on Behalf of Respondent No. 6 i.e. Deputy
Conservator of Forest, Mahendragarh**

MOST RESPECTFULLY SHOWETH:

PRELIMINARY SUBMISSIONS: -

1. That para no. 1 to 5 of the petition is matter of record, needs no reply.
2. That para no. 6 & 7 of the I.A. are false and incorrect. The resolution dated 07.05.2025 passed by the Gram Panchayat for construction of a wellness centre was merely a proposal and no approval was ever granted for execution of the said project. Subsequently, the said project was shifted to another parcel of land bearing **Khasra No. 48//7**, Village Kanvi, which is not a part of the Aravalli plantation area. Therefore, there is no violation of any kind on the land in question, i.e., **Khasra Nos. 166-167**. A copy of the statement of the Village Panchayat dated 31.10.2025 along with site photographs is annexed herewith as **Annexure-1 and 2** respectively. Also, the resolution dated 18.07.2025 passed by the Gram Panchayat was only a proposal and the same was subsequently cancelled by the Gram Panchayat, Kanvi, as the proposed site was passing through the

Aravalli plantation area. A copy of the statement of the Sarpanch dated 02.02.2026 is annexed herewith as **Annexure-3**.

In View of the submissions made herein above, present reply may kindly be taken on record.

Date: 10.02.2026

Place: Mahendergarh



(Vijender Singh, IFS)

Deputy Conservator of Forest,
Mahendergarh, (Respondent 6)

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AFFIDAVIT

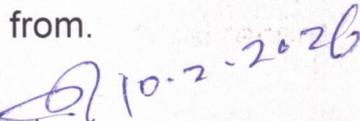
I, Vijender Singh, IFS, Dy. Conservator of Forests, Mahendergarh, do hereby solemnly affirm and declare as under: -

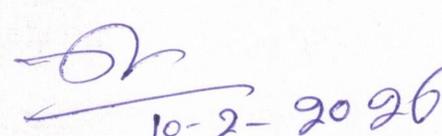
1. That deponent is well conversant with the facts of the above case and is also competent to swear this affidavit.
2. That facts stated in the reply to the application is verified to be correct as per my knowledge and information derived from official record. Reply has been drafted under my instructions.


Deponent

VERIFICATION

Verified that contents of the above affidavit are true and correct as per my knowledge and information derived from official record. No part of it is false and nothing have been concealed there from.


ATTESTED
D.P. SHARMA Advocate
Notary Public (Govt. of India)
Mahendergarh 123029


ATTESTED
D.P. SHARMA Advocate
Notary Public (Govt. of India)
Mahendergarh 123029


Deponent



सरपंच ग्राम पंचायत कांवी (खण्ड-नारनौल)

तह. नारनौल, जिला महेन्द्रगढ़ (हरि) - 123001

क्रमांक.

दिनांक 31-10-2025

जोमाने जी

- ① खसरा नं 166-167 पर अनरावला के धारण है व वन विभाग को काफ़ी समय से दिया हुआ है।
- (2) उक्त जमीन पर पहाड़ी के ऊपर हनुमान मन्दिर करीब 1990-1991 को राजवाड़े के समय पहाड़ी पर वने किले के चक्का होने के कारण जावे वस्ती ने उसी चक्का किले के ऊपर हनुमान जी का मन्दिर बनवा दिया तथा धारी से हनुमान मन्दिर तक पुराना कच्चा रास्ता बना हुआ है।
- (3) राजवाड़ा मालु मन्दिर जावे वस्ती के पुराने समय का बना हुआ है जो करीब 500 साल पुराना है।
- (4) जावे में Health Wellness Centre के लिए परस्ताव के खसरा नंबर 166 का पहाड़ी में जमीन का गई थी जो कोद में परस्ताव परस्ताव नंबर 4 कनाल जमीन Health Wellness Centre को दी गई है।

शुभा नुमार नम्बरदार

मोहना देवी पंच

संघ पंच

श्रीमसिंह नम्बरदार

श्रीम सिंह नम्बरदार

ग्राम कांवी

लक्ष्मी सिंह पंच

Vijay Singh पंच

निष्ठा नम्बरदार

Manjubaai पंच

(Signature)

राजानवास

Amal Kumar

शादीराम

जगदीश

सुमित पंच

सुभ्र चाफ़ पंच

उर्मिला

सरपंच

ग्राम पंचायत

कांवी

राजेश कुमार

राम सिंह नम्बरदार

राजेश कुमार

बाबू लाल

जीतम

सुब्र सिंह

(Signature) Puneh

अशा चला

मनोम कुमार

राय

शरद
शरद
CHETRA

Bhuvan
राजेश

Ashyash Singh

राजेश कुमार

मोम प्रकाश अतर सिंह

अशोक महाकर सिंह

दीपचन्द्र

किरीडी

159

Annexures No. 2



Latitude: 27.978835
Longitude: 76.15134
Elevation: 328.99±97.5 m
Accuracy: 3.9 m
Time: 03-02-2026 14:14
Note: kanwi

Powered by NoteCam

160



Latitude: 27.97895
Longitude: 76.151647
Elevation: 328.99±97.3 m
Accuracy: 4.1 m
Time: 03-02-2026 14:14
Note: kanwi

Powered by NoteCam

161

Latitude: 27.978833
Longitude: 76.151338
Elevation: 328.99±97.4 m
Accuracy: 3.8 m
Time: 03-02-2026 14:14
Note: kanwi

Powered by NoteCam

162

Latitude: 27.978952
Longitude: 76.151647
Elevation: 328.99±97.2 m
Accuracy: 4.1 m
Time: 03-02-2026 14:14
Note: kanwi

Powered by NoteCam

163

Latitude: 27.97892
Longitude: 76.151643
Altitude: 280.0±96.6 m
Accuracy: 3.7 m
Time: 03-02-2026 14:13
Note: kanwi

Powered by NoteCam

Untitled Map

Write a description for your map.

Legend

 27.978706 N, 76.151401E

164

 Suresh modular kitchen and furniture...

 27.978706 N, 76.151401E

 रामसिंह जलैदी भंडार

Google Earth

Image © 2026 Airbus

 Dhakad DJ



400 ft

सरपंच उर्मिला



सरपंच ग्राम पंचायत कांवी (खण्ड-नारनौल)



तह. नारनौल, जिला महेन्द्रगढ़ (हरि) - 123001

क्रमांक.

दिनांक 02/02/2026

प्रमाणित किया जाता है कि ग्राम पंचायत की कार्यवाही
 दिनांक - 18/07/2025 को अन्तर्गत नं-02 के तहत ग्राम
 पंचायत के शासकान ब्याट कौर से पहाड़ी एट हनुमान
 मण्डल व उमाशंकर पंडित के मकान तक 6.5 फीट
 लार्ज डालने का अन्तर्गत पाल दिया था। इसके बाद में
 आपको सूचित किया जाता है कि अभी तक इस कार्य
 के लिए कोई सैन्सफन (Sinking) नहीं मिली है और
 ना ही ब्याट उपलब्ध कराया गया है। सामान्य
 SC के दिशा-निर्देशानुसार अभी यह अखली कानिडी
 शुरू है अतः इस एट कोई गैट-वाकिकी कार्य
 नहीं दिया जा सकता। अतः पंचायत इस एट
 कोई गैट-वाकिकी कार्य नहीं करेगी। यह सूचना
 आपकी लेखा में आगामी आइएमए कार्यवाही
 हेतु उपलब्ध है।

उर्मिला
 सरपंच
 ग्राम पंचायत
 कांवी